

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:768
ANSWERED ON:04.03.2005
FAMILIES LIVING BELOW POVERTY LINE
Annayagari Shri Sai Prathap

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the guidelines/norms laid down for identifying people living below poverty line and the time since these guidelines/norms are in existence;
- (b) whether there is any proposal to revise such norms in the near future; and
- (c) the number of persons living below poverty line in the country as on date, State- wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) The Planning Commission estimates poverty based on per capita consumption expenditure needed to attain a minimum calorie intake out of food consumption along with a minimum amount of non-food expenditure in order to meet the requirements of clothing, shelter, transport etc. The per capita consumption norm has been fixed at Rs. 49.09 per month in rural areas and Rs. 56.64 per month in urban areas at 1973- 74 prices at national level corresponding to a basket of goods and services anchored on a norm of per capita daily calorie requirement of 2400 kcal in rural areas and 2100 kcal in urban areas. The National poverty line at 1999-2000 prices is Rs 327.56 per capita per month in rural areas and Rs. 454.11 per capita per month in urban areas. The state-specific poverty lines are derived from the national level poverty lines, using state-specific price indices and inter-state price differentials, according to the Expert Group Methodology.

(b) No, Sir.

(c) The number of persons living below poverty line, State-wise as estimated by the Planning Commission is at Annexure-I

Annexure-I

Annexure referred in reply to Lok Sabha Unstarred Question No. 768 due for answer on 4.3.2005

No. of persons living Below Poverty Line in 1999-2000, State-wise

(As per Planning Commission Estimates)

Sl. No.	States	Rural No. of Persons	Urban No. of Persons	Combined No. of Persons
1	2	3	4	5
(Lakhs)	(Lakhs)	(Lakhs)		
1	2	3	4	5
1	Andhra Pradesh	58.13	60.88	119.01
2	Arunachal Pradesh	3.80	0.18	3.98
3	Assam	92.17	2.38	94.55
4	Bihar	376.51	49.13	425.65
5	Goa	0.11	0.59	0.70
6	Gujarat	39.80	28.09	67.89
7	Haryana	11.94	5.39	17.34
8	Himachal Pradesh	4.84	0.29	5.12
9	J&K	2.97	0.49	3.46
10	Karnataka	59.91	44.49	104.40
11	Kerala	20.97	20.07	41.04
12	Madhya Pradesh	217.32	81.22	298.54
13	Maharashtra	125.12	102.87	227.99
14	Manipur	6.53	0.66	7.19
15	Meghalaya	7.89	0.34	8.23
16	Mizoram	1.40	0.45	1.85
17	Nagaland	5.21	0.28	5.49
18	Orissa	143.69	25.40	169.09
19	Punjab	10.20	4.29	14.49
20	Rajasthan	55.06	26.78	81.83
21	Sikkim	2.00	0.04	2.05
22	Tamil Nadu	80.51	49.97	130.48
23	Tripura	12.53	0.49	13.02

24Uttar Pradesh	412.01	117.88	529.89
25West Bengal	180.11	33.38	213.49
26A & N Island	0.58	0.24	0.82
27Chandigarh	0.06	0.45	0.51
28D & N Haveli	0.30	0.03	0.33
29Daman & Due	0.01	0.05	0.06
30Delhi	0.07	11.42	11.49
31Lakshadweep	0.03	0.08	0.11
32Pondicherry	0.64	1.77	2.41
Total	1932.42	670.07	2602.50